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W.P(C)No. 35 OF 2002

ITEM No.54

Court No. 3

SECTION X  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.35/2002

SUNIL KUMAR GOYAL

Petitioner (s)

VERSUS

RAJASTHAN PUBLIC SERVICE COMMISSION

Respondent (s)

( With Appln(s). for directions )  
( With Office Report )  
With

W.P(C)No.67/2002

( With Appln(s). for directions )  
( With Office Report )

Date : 22/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. Bhava Dutt Sharma,Adv.

For Respondent (s) Mr. Ansar Ahmad Choudhary,Adv.  
Mr. Manish Kumar,Adv. for  
M/s Jain Hansaria & Co.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

As prayed, four weeks' time is granted to file  
counter affidavit. Rejoinder affidavit be filed in  
another four weeks. List thereafter.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master